

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.10.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 231,241,264,305,326,356 & 433/2018in CP(IB) NO.248/7/HDB/2017
NAME OF THE COMPANY	Golden Jubilee Hotels Private Limited
NAME OF THE PETITIONER(S)	Bank Of Baroda
NAME OF THE RESPONDENT(S)	Golden Jubilee Hotels Private Limited
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

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B. Manjari Reddy  
IA 264/2018

Advocate 9800655658 

Avinash Desai &  
K. Jashwanth Rao IA 241/18

Advocate 8008286665 

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IA No.231, 241, 264, 305, 326, 356, & 433/2018 in  
CP (IB) No.248/7/HDB/2017

**ORDER**

IA 241 & 264/2018

At request for hearing submissions, put up on 12.10.2018.

IA 433/2018

Time prayed by the counsel for RP. At request time is enlarged. Put up the matter on 25.10.2018.

IA 231/2018

For hearing submissions, at request of both sides time is enlarged. Put up on 25.10.2018.



MEMBER JUDICIAL